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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 413/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. Melronia Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. TAPAN DESHPANDE	ADVOCATES, i/b/ Civil Amarchand Mangaldas, Adw.	
2.	Ms. PRIYA PATWA	for Petitioner Company	

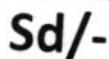
ORDER

CSP 413/230-232/NCLT/MB/MAH/2017

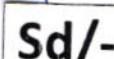
CSP 415/230-232/NCLT/MB/MAH/2017

CSP 424/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.12.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)